

DIVISION BENCH  
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/24(KB)2016  
COMP.APPL/194(KB)2017,  
IA(COMPANIES.ACT)/215(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

|                  |   |
|------------------|---|
| IN THE MATTER OF | <b>AJIT RANJAN ROY &amp; ORS<br/>VS<br/>ARYA ESTATE MANAGEMENT P LTD &amp; ORS.</b> |
| UNDER SECTION    | <b>SEC. 241(1)<br/>SEC. 242(4)</b>  |

**Appearance (via video conferencing/physically)**

Mr. Shaunak Sengupta, Adv. ] For the Petitioner  
Mr. A. K. Upadhyay, Adv. ]  
  
Mr. D. N. Sharma, Adv. ] For Respondent No.1,2,8 & 12  
Ms. Swapna Choubey, Adv. ]  
Ms. Shamolina Sarkar, Adv. ]  
Mr. S M Gupta, FCS ]  
  
Mr. Shaunak Mitra, Adv. ] For Respondent No.3,4,6 & 7  
Mr. Patita Paban Bishwal, Adv. ]  
  
Mr. Avishek Guha, Adv. ] For ICICI Bank  
Ms. Arunika Dutta, Adv. ]  
Mr. Kaustav De Sarkar, Adv. ]

**ORDER**

1. Learned Counsel for the parties present.
4. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **18.03.2024 at 2:30 P.M.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**